

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Anant Bijay Singh, as Judicial Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **10:30 A.M. on 21st January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal(NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2020 (TUESDAY)

COURT IV

11:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1

For Hearing

2.	Comp. App. (AT) No. 210 of 2019 Part Heard	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. With	Swapnil Gupta	Saurabh Jain
3.	Comp. App (AT) No. 246 of 2019 Part Heard	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors. With	M.L. Sharma	Saurabh Jain

4.	Comp. App. (AT) No. 258 of 2019 Part Heard	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha- R2
5.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand- RP
6.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With	Sameer Parekh	Yogesh Jagia-R1- 10
7.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6
8.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
9.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal

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By Order

-sd/-
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